

PUBLIC ACCOUNTS COMMITTEE

FIFTEENTH AND SEVENTEENTH
REPORTS

SHRI SEZHIYAN (Kumbakonam) :
I beg to present the following Reports of
the Public Accounts Committee :

- (1) Fifteenth Report regarding action taken by Government on the recommendations contained in their Hundred and Fifteenth Report (Fourth Lok Sabha) on Audit Reports on the Accounts of Tea Board for the year 1964-65, 1965-66, and 1967-68
- (2) Seventeenth Report regarding action taken by Government on the recommendations contained in their Hundred and Fifth report (Fourth Lok Sabha) on Audit report (Civil), 1970, relating to the Ministry of Supply.

COMMITTEE ON PUBLIC
UNDERTAKINGSFOURTH, FIFTH, SEVENTH AND EIGHTH
REPORTS

SHRI M. B. RANA (Broach) : I beg to
present the following Reports of the
Committee on Public Undertakings :—

- (1) Fourth Report regarding action taken by Government on the recommendations contained in their Forty-sixth Report (Fourth Lok Sabha) on Indian Drugs and Pharmaceuticals Limited.
- (2) Fifth Report regarding action by Government on the recommendations contained in their Twelfth Report (Fourth Lok

Sabha) on Heavy Electricals
(India) Limited.

- (3) Seventh Report regarding action taken by Government on the recommendations contained in their Forty-Second Report (Fourth Lok Sabha) on Mazagon Dock Limited.
- (4) Eighth Report regarding action taken by Government on the recommendations contained in their Twenty-seventh Report (Fourth Lok Sabha) on the Hindustan Cables Limited.

14.12 Hrs.

BUSINESS OF THE HOUSE

THE DEPUTY MINISTER IN THE
DEPARTMENT OF PARLIAMENTARY
AFFAIRS (SHRI B. SHANKARANAND):
Sir, I rise to announce that Government
Business in this House during the week
commencing from 22nd November, 1971,
will consist of :—

- (1) Consideration of any item of Government Business carried over from today's Order Paper.
- (2) Consideration and passing of :—
 - (a) The Forward Contracts (Regulation) Amendment Bill, 1971.
 - (b) The Small Coins (Offences) Bill, 1971.
- (3) Consideration of Statutory Resolution seeking disapproval of the Railway Passenger Fares Ordinance, 1971 and consideration and passing of the Railway Passenger Fares Bill, 1971.